

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00042/2016
(in OA 832/2010)

Jabalpur, this Friday, the 02nd day of February, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Surinder Singh, Son of Late Shri Balmukund,
Aged about 61 years, resident of Harsangat Colony,
Arya Nagar, Suraj Ganj, Itarsi, M.P.-461111 -Petitioner
(By Advocate- None)

V e r s u s

Shri Anupam Shrivastava,
Chairman cum Managing Director
Bharat Sanchar Nigam Limited,
Bharat Sanchar Bhawan,
Harish Chander Mathur Lane,
Janpath, New Delhi-110001
(By Advocate -Shri S.P. Singh)

ORDER (Oral)

By Navin Tandon, AM:-

The petitioner has filed Miscellaneous Application No.200/00107/2018 for withdrawal of this contempt petition.

2. M.A. is allowed.

3. Contempt Petition is dismissed as withdrawn. Notice issued to the respondent is discharged.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member